

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 8

COURT NO. : 1

03/03/2021

C.P./42/2019

O.A./1078/2012

FO

ITEM NO:19

FOR APPLICANTS(S) Adv. : None

BAISHNAB NAIK

-V/S-

MR UMESH SINGH AND ORS

FOR RESPONDENTS(S) Adv.: Mr. S.K. Ojha

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. Ld. Counsel for the respondents submits that the order passed by this Tribunal has already been complied with after the review filed by the respondents was dismissed. He has filed additional show cause and the compliance report in the month of October, 2020. It is submitted by Ld. Counsel for the respondents that all the benefits as per the order passed by this Tribunal in the OA has been sanctioned and disbursed in favour of the applicant. Accordingly, the CP is dropped and notices are discharged.</p> <p>Applicant is at liberty to take steps in accordance with law if he has got any subsisting grievance.</p> <p>Copy of this order to Ld. Counsels for both sides.</p> <p style="text-align: center;">(T. JACOB) MEMBER (A)</p> <p style="text-align: right;">(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p style="text-align: center;">kb</p>